

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.01.2021 (MONDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 03 of 2021	Directorate of Economic Offences & Anr. Vs. Binay Kumar Singhania & Ors.	Nandini Sen	
2.	Comp. App. (AT) No. 05 of 2021	Mr. Chandrasekaran Ananthanarayanan Vs. Registrar of Companies, Chennai	R.L. Sinha	

For Hearing

3.	Comp. App. (AT) No. 65 of 2019 Part Heard	C.Valli Narayan Vs. C.Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Nishant Shankar Isha Khurana-R1, R10 Saneep Narain N. Batra Anjali-R2 to R7
4.	Comp. App (AT) No. 262 of 2019 Part Heard	Safeco Hygiene Films Pvt. Ltd. Vs. Loganmoy Ltd. Matheson Trust 1 Co. (BVI) Ltd. & Ors. With	Aayushi Sharma	Mohit D. Ram-R1
5.	Comp. App (AT) No. 263 of 2019 Part Heard	SBPL Polymers LLP. Vs. Loganmoy Ltd. Matheson Trust Co. (BVI) Ltd. & Ors.	Nakul Mohta	Mohit D. Ram-R1
6.	Comp. App. (AT) No. 208 of 2020 Part Heard	Piyush Dilipbhai Shah & Ors. Vs. Syngenta India Ltd. With	Piyush Dilipbhai Shah	Pallavi Rao
7.	Comp. App. (AT) No. 220 of 2020	Devinder parkash Kalra & Ors. Vs. Syngenta India Ltd.	Kausik Chatterjee	Gyandendra Kumar

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**